

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 111  
Cont. A (IBC) No. 05/425/JPR/2023  
Under Section 425 of IBC, 2016**

**In the matter of:**

**Umang Jain, RP** **...Petitioner**  
**Versus**  
**Deepak Modi and Anr.** **... Contemnor**


**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. UMESH KUMAR SHUKLA, TECHNICAL MEMBER**


**Present Through Video Conferencing: -**

For the Petitioner : Nitesh Shrivastava, Adv. for RP  
For the RP : Umang Jain

**ORDER**

Heard Mr. Nitesh Shrivastava, Adv. appearing for the RP. Mr. Umang Jain, RP present in person. Learned Counsel for the RP seeks to withdraw this present petition. Permission granted. **Cont. A (IBC) No. 05/425/JPR/2023** is dismissed as withdrawn.

  
(Umesh Kumar Shukla)  
Technical Member

  
(Deep Chandra Joshi)  
Judicial Member

August 22, 2023

VG